

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LEADER CYCLES LIMITED

1.	NAME OF CORPORATE PERSON	LEADER CYCLES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11-02-2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	COMPANIES ACT 1956
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U35921PB2011PLC034679
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	OPPOSITE DHANDARI RAILWAY STATION, CAMPA COLA LANE, G.T. ROAD, LUDHIANA PB 141014 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04 TH NOVEMBER 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. PARMINDER SINGH BATHLA, SCO-6, 3RD FLOOR, FEROZE GANDHI MARKET, LUDHIANA- 141001 EMAIL:- bathla7@gmail.com (M) +91 9814117434 / +91 9216502700 IBBI REGISTRATION NO: IP/N00217
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04 TH DECEMBER 2020

Notice is hereby given that the Leader Cycles Limited has commenced voluntary liquidation on 04th November 2020.

The stakeholders of Leader Cycles Limited are hereby called upon to submit a proof of their claims, on or before 04th December 2020, to the liquidator at the address mentioned against item.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 04th November 2020
Place: Ludhiana

PARMINDER
SINGH BATHLA

Digitally signed by
PARMINDER SINGH
BATHLA
Date: 2020.11.07 13:53:09
+05'30'

CS Parminder Singh Bathla
Liquidator
IBBI Registration No: IP/N00217

Edelweiss Asset Reconstruction Company Limited
CIN - U67100MH2007PLC174759
Regd. Office : Edelweiss House, off C.S.T Road, Kalina, Mumbai 400098.
Retail central office: at 1st floor, Edelweiss House, off C.S.T Road, Near Mumbai University, Kalina, Mumbai-400098.
Branch Office:- at 6th Floor, 26A, Akash Deep Building, Barakhana Road, Connaught Place, New Delhi-110001

DEMAND NOTICE

Under section 13(2) of the Securitisation and reconstruction of financial assets and enforcement of security interest act, 2002, ("the act") read with rule 3 (1) of the security interest (enforcement) rules 2002.

The undersigned being the authorized officer of the Edelweiss Asset Reconstruction Company limited ("EARC") under the Securitisation and reconstruction of financial assets and enforcement of security interest act, 2002. In exercise of powers conferred under the section 13 (12) of the act read with rule 3 of the security interest (enforcement) rules, 2002, the Authorized officer has issued demand notice under section 13 (2) of the act, calling upon the following borrower(s), to repay the amounts mentioned in the respective demand notice issued to them that are also given below. In connection with above, notice is hereby given once again, to the borrower(s) to pay EARC, within 60 days from the publication of this notice, the amounts indicated herein below, together with further interest as detailed in the said demand notice, from the date(s) mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said borrower(s). As security for due repayment of the loan, the following asset have been mortgaged to EARC by the said borrower(s) respectively.

S. No.	Name of the Borrower(s)/Co-Borrower (s)/ Loan account number & Code	Demand Notice Date & Amount	Details of the Trust & Assignor
1	Amit Khanna (Borrower)/ Manvi Khanna ("Co-Borrower") Loan A/c Number: 200332135-00000229	15 Oct, 2020 & Rs.15,18,482.96/-	EARC Trust SC-371 & DHFL

Description of Secured Asset (Immovable Property) - All That Piece And Parcel of The Mortgaged Property Apartment No-310 Cluster No. 3, 3rd Floor Type A, Admeasuring 650 SqFt (Super Area) (hereinafter referred to as said unit). LN-the Project Known As "Apna Ghar Apartments", Situated at Village Kurjhal, Jhama, Tehsil Nalagarh, Dist. Solan, (H.P.), 173220. Vide Sale Deed No. Tripartite Agreement G 450595, Vide Sale Deed Dated 25.02.2009 Registered At Delhi.

2	Rajeev Chauhan (Borrower)/ Seema ("Co-Borrower")/ Tapesh Pathania ("Guarantor") Loan A/c Number: 1273019165-00001481	26 Oct, 2020 & Rs. 25,29,631.48/-	EARC Trust SC-371 & DHFL
---	--	---	--------------------------------

Description of Secured Asset (Immovable Property) All That Piece And Parcel of The Mortgaged Property / Khata No-413, 414, 415, 416 Total Measuring Area 01-90-41 NM And its Share 192/19041 = 0-01-92 Total 2400 Sq Ft Covered Area 1670 Sq Ft Khasra No 419 Situated at Village Gagwal Tehsil Nurpur Kangra, Himachal Pradesh-176001. Vide Sale Deed No. 1713, Vide Sale Deed Dated 23.09.2013 Registered At Himachal Pradesh.

3	Chotto Ram (Borrower)/ Kamlesh Devi ("Co-Borrower") Loan A/c Number: 568730[540-0000551]	26 Oct, 2020 & Rs.25,29,631.48/-	EARC Trust SC-371 & DHFL
---	--	--	--------------------------------

Description of Secured Asset (Immovable Property) All That Piece And Parcel Property Bearing Residential Flat No. 109 1st Floor in Kachnar B Tower on Having Super Area of Approx 89.46 Sq Mtr or 963.00 Sq Ft Situated at "Omex Parkwoods" Nalagarh District Solan Himachal Pradesh-174101. Vide Sale Deed No.2537, Vide Sale Deed Dated 08.3.2006 Registered At Solan

If the said borrowers shall fail to make payment to EARC as aforesaid, EARC shall proceed against the above secured assets under the section 13(4) of the act and applicable rules, entirely at the risks of the said borrower(s) as to costs and consequences. The borrowers are prohibited under the act from transferring the aforesaid assets, whether by way of sale, lease or otherwise without the prior written consent of EARC. Any person who contravenes or abets contravention of the provisions of the act or rules made thereunder, shall be liable for imprisonment and/or penalty as provided under the act.

Place: Delhi
Dated: 07.11.2020

Authorized Officer
For Edelweiss Asset Reconstruction Company Limited

**SCHEDULE I
FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LEADER CYCLES LIMITED

1. Name of Corporate Person	Leader Cycles Limited
2. Date of Incorporation of Corporate Person	11-02-2011
3. Authority under which Corporate Person is Incorporated/ Registered	Companies Act 1956
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U35921PB2011PLC034679
5. Address of the Registered Office and Principal Office (If Any) of Corporate Person	Opposite Dhandan Railway Station, Campa Cola Lane, G.T. Road, Ludhiana Pb 141014 In
6. Liquidation Commencement Date of Corporate Person	04th November 2020
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Parminder Singh Bathla, SCO-6, 3rd Floor, Ferozchandhi Market, Ludhiana-141001 Email:- bathla7@gmail.com (M) +91 9814117434 / +91 9216502700 IBBI Registration No: IP/N00217
8. Last Date for Submission of Claims	04th December 2020

Notice is hereby given that the Leader Cycles Limited has commenced voluntary liquidation on 04th November 2020.

The stakeholders of Leader Cycles Limited are hereby called upon to submit proof of their claims, on or before 04th December 2020, to the liquidator at the address mentioned against item.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CS Parminder Singh Bathla
Liquidator
IBBI Registration No: IP/N00217
Date: 04th November 2020
Place: Ludhiana

mi

Tak

ULTS FOR
2020

except EPS data)

Year Ended

31.03.2020

(Audited)

79769.34

7012.45

7012.45

5247.45

5247.45

1034.67

26291.44

10.15

10.15

al Results for the

isting Obligations

audited Financial

hange website at

Brown Rice Using

EXPORTS LTD.

(RAJEEV SETIA)

naging Director

DIN. 01125921)

LTD.

B1994PLC015003

02 (INDIA)

maharajia in

**Chemcon Speciality Chemicals Limited**

(AN ISO 9001:2015 and ISO 14001:2015 Certified Company)

Regd. Office: Block No. 355, Manjusar Kunpad Road, Village: Manjusar, Taluka: Savli, Vadodara - 391775.

Email: investor.relations@csopl.com | Website: www.csopl.com | Tel: 0265 - 2981195

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2020

(Rs. in Lacs)

Particulars	Quarter Ended			Half Year Ended		Previous Year Ended
	30-09-2020	30-06-2020	30-09-2019	30-09-2020	30-09-2019	
	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
I Total income from operations	6,167.89	4,600.95	6,607.89	10,753.23	15,572.93	26,601.66
II Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,089.45	1,185.20	1,795.12	3,274.65	3,971.01	6,492.25
III Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	2,089.45	1,185.20	1,795.12	3,274.65	3,971.01	6,492.25
IV Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,558.09	883.80	1,362.24	2,441.89	3,011.06	4,885.25
V Total Comprehensive Income for the period	1,559.10	884.81	1,365.45	2,443.91	3,017.48	4,933.91

CITYGOLD CREDIT CAPITAL LIMITED

Registered Office: Room No. 555, 5th Floor,

LSE Building Feroze Gandhi Market,

Ludhiana, Punjab-141001,

E-mail: cgcc1993@gmail.com,

Ph & Fax: 0161-4062614

CIN: L65921PB1993PLC013595,

Website: www.citygoldcreditcapitallimited.com

NOTICE

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that a meeting of the Board of Directors of the Company will be held on **Friday, 13th November, 2020** to consider and approve the Un-audited Financial Results for the quarter and half year ended 30th September, 2020.

This intimation is also available on the

ਬਰ ਨੂੰ ਰੈਲੀਆਂ
ਗੇ: ਰਘੁਨਾਥ ਸਿੰਘਨਵਾਈ ਹੇਠ ਸੂਬੇ
ਦੇ ਰੋਸ ਪਰਨੇ

ਸਰਕਾਰ, ਪਰਮਜੀਤ ਸਿੰਘ ਦੁਰਜਾ
ਮਾਰ ਸੂਬਾਈ ਕਨਵੀਨਰਾਂ ਦੀ
ਮੁਲਾਜ਼ਮਾਂ ਅਤੇ ਪੈਨਲਨਰਾਂ ਵੱਲੋਂ
ਡਿਸਕਰੀ ਦੀ ਪਹਿਲੀ ਕਤੀ 3
ਡਰ ਪੱਧਰੀ ਪਰਨਿਆਂ ਨੇ
ਪੈਨਲਨਰਾਂ ਵਿੱਚ ਜੋਸ਼ ਭਰਨ ਦੇ
ਪੰਜਾਬ ਸਰਕਾਰ ਅਤੇ ਪਾਵਰ
ਮੈਨੇਜਮੈਂਟ ਨੂੰ ਚਿਤਾਵਨੀ ਵੀ
ਸਰ ਮੁਲਾਜ਼ਮਾਂ ਅਤੇ ਪੈਨਲਨਰਾਂ
ਮਿਲਾਂ ਨਾ ਮੰਨੀਆਂ ਗਈਆਂ ਤਾਂ
ਸਮੇਂ ਵਿੱਚ 6 ਨਵੰਬਰ ਤੋਂ 23
ਕਰਕਲ ਪੱਧਰ ਦੀਆਂ ਕਨਵੀਨਸ਼ਨਾਂ
ਨਵੰਬਰ ਨੂੰ ਪਟਿਆਲਾ ਵਿਖੇ
ਜਵਾਲ ਰੋਸ ਪਰਨਾ ਦੇਣ ਉਪਰੰਤ
ਦਾ ਐਲਾਨ ਕੀਤਾ ਜਾਏਗਾ।
ਦੇ ਸਮੂਹ ਬਿਜਲੀ ਮੁਲਾਜ਼ਮਾਂ ਅਤੇ
ਸਾਂਝੀ ਤਾਲਮੇਲ ਸੰਘਰਸ਼ ਕਮੇਟੀ
ਗਏ ਪ੍ਰੋਗਰਾਮਾਂ ਵਿੱਚ ਵੱਧ ਚੜ੍ਹ
ਦੀ ਅਪੀਲ ਕੀਤੀ।

ਵਿੱਚ ਅਲਮੀਨੀਅਮ ਦੇ
ਸੀ ਮੰਗ ਕੀਤੀ ਜਾਂਦੀ ਹੈ।
ਮਰਾ ਨੰਬਰ 26, ਸਿਵਲ
ਨਮਨਹਸਤਾਖਰ ਨੂੰ ਟੈਂਡਰ
ਵੇਰਾ। ਉਪਰੋਕਤ ਸਬੰਧੀ
ਪਤਾਲ, ਮਾਨਸਾ ਦੇ ਕਮਰਾ
ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।
ਚ ਮੈਡੀਕਲ ਅਵਸਰ,
ਵਲ ਹਸਪਤਾਲ ਮਾਨਸਾ

ਇਸਤਿਹਾਰਾਂ ਸਬੰਧੀ ਜ਼ਰੂਰੀ ਬੇਨਤੀ

ਦੇਸ਼ ਸੇਵਕ ਦੀ ਮੈਨੇਜਮੈਂਟ ਇਸ
ਅਖਬਾਰ 'ਚ ਛਪੇ ਇਸਤਿਹਾਰਾਂ
(ਡਿਸਪਲੇ/ਕਲਾਸੀਫਾਈਡ) ਦੇ ਤੱਥਾਂ
ਲਈ ਜ਼ਿੰਮੇਵਾਰੀ ਨਹੀਂ ਲੈਂਦੀ। ਸਾਡਾ
ਅਖਬਾਰ ਇਨ੍ਹਾਂ ਨੂੰ ਤਸਦੀਕ ਨਹੀਂ
ਕਰਦਾ। ਪਾਠਕਾਂ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ
ਜਾਂਦੀ ਹੈ ਕਿ ਉਹ ਇਨ੍ਹਾਂ
ਇਸਤਿਹਾਰਾਂ 'ਤੇ ਕਾਰਵਾਈ ਤੋਂ
ਪਹਿਲਾਂ ਸੱਜੀ ਜੀ ਪਸਟੀ ਕਰ ਲੈਣ।

ਜੇਕਰ ਕਿਸੇ ਨੂੰ ਉਪਰ ਦਿੱਤੇ ਡਿਵੀਜ਼ਨ ਯੂਨਿਟ ਦੀ ਅਦਾਰੇ ਵਿੱਚ ਸਬੰਧਤ ਇਨ੍ਹਾਂ ਦੇ
ਉਹ ਨਿਯਮੀ ਰੂਪ ਵਿੱਚ ਨਿਮਨ ਹਸਤਾਖਰ ਕੋਲ ਦਸਤਾਵੇਜ਼ੀ ਸਬੂਤਾਂ ਸਮੇਤ ਇਸ ਪ੍ਰਕਾਰ
ਦੇ 15 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਭੇਜ ਸਕਦਾ ਹੈ।

ਸਕੱਤਰ, ਚੰਡੀਗੜ੍ਹ ਹਾਊਸਿੰਗ ਡੋਰਡ, ਚੰਡੀਗੜ੍ਹ
ਮਾਸਕ ਪਹਿਨੋ, ਹੱਥ ਧੋਵੋ, ਦੂਰੀ ਬਣਾਈ ਰੱਖੋ

ਚੰਡੀਗੜ੍ਹ ਹਾਊਸਿੰਗ ਡੋਰਡ
8 ਸਕਾਪਰਾ, ਸਿਟਰ 9-ਡੀ ਰਾਹੀਂ 160 009
ਫੋਨ 0172-4601328



ਪਬਲਿਕ ਨੋਟਿਸ

ਵਿਸ਼ਾ: ਡਵੈਲਿੰਗ ਯੂਨਿਟ ਨੰ 3216,
ਐਲਾਈਜੀ ਕੈਟਾਗਰੀ, ਸਕੈਟਰ 47-ਡੀ,
ਚੰਡੀਗੜ੍ਹ ਦੀ ਤਬਦੀਲੀ/ਐਲਾਟਮੈਂਟ ਦਾ
ਇਤਕਾਲ/ਰਜਿਸਟਰੇਸ਼ਨ ਰਜਿਸਟਰਡ ਵਸੀਅਤ ਦੇ
ਆਧਾਰ 'ਤੇ ਐਲਾਟੀ/ਟਰਾਂਸਫਰ ਸ਼੍ਰੀ ਸੁਰਿੰਦਰ
ਕੁਮਾਰ ਗੁਪਤਾ ਪੁੱਤਰ ਸ਼੍ਰੀ ਗੋਦਾ ਰਾਮ ਦੇ ਨਾਂ ਤੋਂ
ਸ਼੍ਰੀ ਰਾਹੁਲ ਗੁਰਗ ਪੁੱਤਰ ਸਵ. ਸ਼੍ਰੀ ਸੁਰਿੰਦਰ ਕੁਮਾਰ

ਸਾਰਣੀ 1 ਫਾਰਮ ਦੇ ਜਨਤਕ ਘੋਸ਼ਣਾ	
(ਇਨਸਿਫੋਰਸਮੈਂਟੀ ਐਂਡ ਕੋਰਪੋਰੇਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਫਿਲਯੂਨਟਰੀ ਲਿਕਵੀਡੇਸ਼ਨ ਟ੍ਰਿਬਿਊਨਲ, ਡਿਊਕੇਸ਼ਨ, 2017 ਦੇ ਰੇਗੂਲੇਸ਼ਨ 14 ਤਹਿਤ)	
ਲੀਡਰ ਸਾਇਕਲਜ਼ ਲਿਮਟਿਡ ਦੇ ਸ਼ੇਅਰਧਾਰਕਾਂ ਦੇ ਧਿਆਨ ਵਿੱਚ	
1. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਨਾਂ	ਲੀਡਰ ਸਾਇਕਲਜ਼ ਲਿਮਟਿਡ
2. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਬਾਲ ਹੋਣ ਦੀ ਮਿਤੀ	11-02-2011
3. ਅਥਾਰਟੀ ਜਿਸ ਦੇ ਅਧੀਨ ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਬਾਲ/ਰਜਿਸਟਰਡ ਕੀਤਾ ਗਿਆ	ਕੰਪਨੀਜ਼ ਐਕਟ 1956
4. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਕਾਰਪੋਰੇਟ ਸਨਾਖਤ ਨੰਬਰ/ਲਿਮਟਿਡ ਦੇਣਵਾਲੀ ਸਨਾਖਤ ਨੰਬਰ	U35921P82011PLC034679
5. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਮੁੱਖ ਦਫਤਰ ਦਾ ਪਤਾ	ਸਹਾਇਕ ਚੰਡੀਗੜ੍ਹ ਰੇਲਵੇ ਸਟੇਸ਼ਨ, ਕੈਪਾ ਕੋਲਾ ਲੈਨ, ਜੀ.ਟੀ. ਰੋਡ, ਲੁਧਿਆਣਾ 141014 ਇੰ
6. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਲਿਕਵੀਡੇਸ਼ਨ ਮਿਤੀ ਦੀ ਸ਼ੁਰੂਆਤ	4 ਨਵੰਬਰ 2020
7. ਲਿਕਵੀਡੇਟਰ ਦਾ ਨਾਂ, ਪਤਾ, ਈਮੇਲ ਪਤਾ, ਟੈਲੀਫੋਨ ਨੰਬਰ ਅਤੇ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ	ਸ਼੍ਰੀ ਪਰਸਿਦਰ ਸਿੰਘ ਬਥਲਾ, ਐਸਸੀਓ 6, ਭੀਜੀ ਮੰਡਿਲ, ਡਿਰੈਕਟਰਾਈ ਮਾਰਕਿਟ, ਲੁਧਿਆਣਾ 141001 ਈਮੇਲ: bathia7@gmail.com ਸਿਫ. +91 9814117434 / +91 9216502700 ਆਈਐਚੀਐਲੀ ਡਿਰੈਕਟਰੇਸ਼ਨ ਨੰ. IP/N00217
8. ਦਾਅਵਾ ਜਾਂ ਕਰਵਾਉਣ ਦੀ ਆਖਰੀ ਮਿਤੀ	4 ਦਸੰਬਰ 2020

ਇਹ ਨੋਟਿਸ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਲੀਡਰ ਸਾਇਕਲਜ਼ ਲਿਮਟਿਡ ਦੇ ਵਾਲੇਟਰੀ ਲਿਕਵੀਡੇਸ਼ਨ ਮਿਤੀ 4 ਨਵੰਬਰ, 2020 ਨੂੰ ਸ਼ੁਰੂ ਹੋ ਗਈ ਹੈ।
ਲੀਡਰ ਸਾਇਕਲਜ਼ ਲਿਮਟਿਡ ਦੇ ਸ਼ੇਅਰਧਾਰਕਾਂ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪਣੇ ਦਾਅਵੇ ਦਾ ਸਬੂਤ ਮਿਤੀ 4 ਦਸੰਬਰ 2020 ਜਾਂ ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਲਿਕਵੀਡੇਟਰ ਕੋਲ ਉਪਰ ਦਿੱਤੇ ਪਤੇ 'ਤੇ ਜਮਾਂ ਕਰਵਾਏ ਜਾਣ।

ਵਿੱਤੀ ਲੈਣਦਾਰ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਸਿਰਫ ਇਲੈਕਟ੍ਰੋਨਿਕ ਮਾਧਿਅਮ ਰਾਹੀਂ ਜਮਾਂ ਕਰਵਾਉਣ। ਹੋਰ ਸਾਰੇ ਸ਼ੇਅਰਧਾਰਕ ਆਪਣੇ ਆਪਣੇ ਦਾਅਵੇ ਦਾ ਸਬੂਤ ਡਾਕ ਰਾਹੀਂ ਜਾਂ ਇਲੈਕਟ੍ਰੋਨਿਕ ਮਾਧਿਅਮ ਰਾਹੀਂ ਜਮਾਂ ਕਰਵਾਉਣ।

ਦਾਅਵੇ ਦੇ ਗਲਤ ਜਾਂ ਗ਼ੁਮਰਾਹ ਸਬੂਤਾਂ ਖਿਲਾਫ਼ ਸਖ਼ਤ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇਗੀ।

ਮਿਤੀ: 04 ਨਵੰਬਰ 2020

ਸਕਾਨ: ਲੁਧਿਆਣਾ

ਲੇਅਸ ਪਰਸਿਦਰ ਸਿੰਘ ਬਥਲਾ

ਲਿਕਵੀਡੇਟਰ

ਆਈਐਚੀਐਲੀ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰ. IP/N00217

ਕਲਾਸੀਫਾਈਡ ਇਸਤਿਹਾਰ

CLASSIFIED
ADVERTISEMENTS

ਖਾਲੀ ਨੋਟਿਸ

ਸਨ:
ਪੂਰੀ
ਹੋਣ
ਵਿ:
(ਪਿ:
ਦੇ,
ਡੀ:
ਸੀ:
ਸਿ:
ਕਿ:
ਗਿ:
1 ਰਦਾ
ਚੁ:

ਹਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ
ਸ਼੍ਰੀ ਪਿੰਡ ਕੁਰਲੀ, ਤਹਿਸੀਲ
ਜਿਲ੍ਹਾ ਐਸ.ਏ.ਐਸ ਨਗਰ
ਰਦਾ ਹਾਂ ਕਿ ਮੇਰਾ ਲੜਕਾ ਦਮਨ
ਕਹਿਣੇ ਤੋਂ ਸਾਹਮਣੇ ਮੇਰੇ

ਬੇਦਖਲੀ ਨੋਟਿਸ

ਮੈਂ, ਗੁਲਵੰਤ ਕੌਰ ਪਤਨੀ ਲੇਟ ਰਜਿੰਦਰ
ਨਾਥ ਵਾਸੀ ਮਕਾਨ ਨੰ. 1349 ਏ,
ਬਾਲਮਿਕੀ ਮੁਹੱਲਾ ਡੇਰਾਬੱਸੀ, ਤਹਿਸੀਲ
ਡੇਰਾਬੱਸੀ, ਮੋਹਾਲੀ ਆਪਣੇ ਲੜਕੇ ਰਾਹੁਲ
ਮੈਂ ਮੇਰੇ ਕਹਿਣੇ ਤੋਂ ਸਾਹਮਣੇ ਸਾਹਮਣੇ

213 3.27 (4.39) 30.24

ਕਾਰਜਾ ਮਿਤੀ 30 ਸਤੰਬਰ 2020 ਨੂੰ ਆਡਿਟ ਕਮੇਟੀ ਦੁਆਰਾ ਨਿਵੇਸ਼ ਕੀਤੇ ਗਏ
ਇੰਟਰੈਕਟਰ ਦੀ ਮੀਟਿੰਗ 'ਚ ਰਿਕਾਰਡ ਵਿੱਚ ਲਏ ਗਏ। ਸਟੇਚੂਰੀ ਆਡੀਟਰਾਂ ਨੇ ਇਨ੍ਹਾਂ
ਤੇ ਹੋ।

ਨਸਟਿਗ ਐਂਡ ਅਦਰ ਡਿਸਕਲੋਜ਼ਰ ਰਿਕੁਆਇਰਮੈਂਟ) ਰੇਗੂਲੇਸ਼ਨ 2015 ਦੇ ਰੇਗੂਲੇਸ਼ਨ
ਨੂੰ ਖ਼ਤਮ ਹੋਣੇ ਤਿਆਰੀ ਅਤੇ ਫਿਰਮਾਂ ਦੇ ਅਣਪੜਤਾਲੇ ਵਿੱਤੀ ਨਤੀਜਿਆਂ ਦੇ ਵੇਰਵੇ
ਤ ਪੂਰਾ ਵੇਰਵਾ ਸਟਾਕ ਐਕਸਚੇਂਜ ਦੀ ਵੈਬਸਾਈਟ (www.nseindia.com) ਅਤੇ
ਟ (www.montecarlocorporat.com) 'ਤੇ ਵੀ ਉਪਲੱਬਧ ਹੋ।

ਡਰਡ (ਆਈਐਨਡੀ ਏਐਸ) ਦੇ ਮਾਨਤਾ ਅਤੇ ਮਾਪਦੰਡਾਂ ਦੇ ਨਿਯਮਾਂ ਜਿਸ ਨੂੰ ਕੰਪਨੀਜ਼
ਨੂੰ ਕੰਪਨੀਜ਼ ਐਕਟ (ਇੰਡੀਅਨ ਅਕਾਊਂਟਿੰਗ ਸਟੈਂਡਰਡ) ਫੂਲ 2016 ਨੂੰ ਕੰਪਨੀਜ਼
ਤਾਬਕ ਸੋਧਿਆ ਗਿਆ ਦੇ ਮੁਤਾਬਕ ਤਿਆਰ ਕੀਤੇ ਗਏ ਹਨ।

(ਡਬਲਊਐਚਓ) ਨੇ ਨੋਬਲ ਕੋਰੋਨਾ ਵਾਇਰਸ "ਕੋਵਿਡ-19" ਨੂੰ ਮਹਾਮਾਰੀ ਘੋਸ਼ਿਤ
'ਤੇ ਅਸਰ ਪਿਆ। ਡਾਰਡ ਸਮੇਤ ਬਹੁਤ ਸਾਰੇ ਦੇਸ਼ਾਂ ਵਿੱਚ ਕਾਰੋਬਾਰ ਅਸਰ ਵਿਅਸਤ
ਦੇ ਹੋਏ ਕੰਪਨੀ ਦੇ ਪਲਾਂਟ ਅਤੇ ਦਫਤਰ ਲਾਕਡਾਊਨ ਤਹਿਤ ਬੰਦ ਹੋਏ। ਸਿੱਟੇ ਵਜੋਂ
ਦੀ ਸਥਿਤੀ 'ਤੇ ਪੂਰੀ ਨਜ਼ਰ ਅਤੇ ਕੰਪਨੀ ਦੇ ਕਾਰੋਬਾਰ 'ਤੇ ਅਸਰ ਭਵਿੱਖ ਦੀ ਸਥਿਤੀ
ਤ ਮੁਸ਼ਕਿਲ ਹੈ। ਜਿਵੇਂ ਕਿ ਲਾਕਡਾਊਨ ਹੋਣ ਤੋਂ ਬਾਅਦ ਡੰਡੀ ਹੀ ਆਮ ਸਥਿਤੀ
ਕਾਰੋਬਾਰ, ਵਿੱਤੀ ਜਾਇਦਾਦ, ਕਾਰੋਬਾਰੀ ਜ਼ਿੰਮੇਵਾਰੀਆਂ ਅਤੇ ਪੂਰੀ ਤਰਲਤਾ ਦੀ ਸਥਿਤੀ
ਤਰਾਂ ਅਤੇ ਅੰਦਾਜ਼ੇ ਦੇ ਆਧਾਰ 'ਤੇ ਪੇਟ ਵਾਲੇ ਅਸਰ ਦਾ ਮੁਲਾਂਕਣ ਕੀਤਾ ਹੈ। ਕੰਪਨੀ
ਵਿੱਤੀ ਜ਼ਿੰਮੇਵਾਰੀਆਂ ਨੂੰ ਪ੍ਰਾਪਤ ਕਰਨ ਲਈ ਭਵਿੱਖ ਵਿੱਚ ਕੋਈ ਖਤਰਾ ਹੋ ਕਿਉਂਕਿ
ਤ ਤਾਂ ਜੋ ਕਾਰੋਬਾਰ ਨੂੰ ਜਾਰੀ, ਸੁਰੱਖਿਆ ਅਤੇ ਖਤਰੇ ਤੋਂ ਬਚਾਅ ਕੀਤਾ ਜਾ ਸਕੇ।

ਕੰਪਨੀ ਨੇ ਸਰਕਾਰ ਦੇ ਦਿਸ਼ਾ-ਨਿਰਦੇਸ਼ਾਂ ਮੁਤਾਬਕ ਆਪਣਾ ਕਾਰੋਬਾਰ ਸ਼ੁਰੂ ਕਰ ਦਿੱਤਾ
ਥਾਰ 'ਤੇ ਅਸਰ ਦਾ ਅੰਦਾਜ਼ਾ ਇਨ੍ਹਾਂ ਵਿੱਤੀ ਨਤੀਜਿਆਂ ਦੀ ਮਨਜ਼ੂਰੀ ਦੀ ਮਿਤੀ ਸਮੇਂ
ਕਰਕੇ ਕੰਪਨੀ ਦੇ ਵਿੱਤੀ ਜਾਂ ਕਾਰੋਬਾਰੀ ਸਥਿਤੀ 'ਤੇ ਪੇਟ ਵਾਲੇ ਅਸਰ 'ਤੇ ਨਜ਼ਰ ਰੱਖੀ
ਮ ਚੁੱਕੇ ਜਾਣਗੇ।

ਲਈ ਅਤੇ ਵੱਲੋਂ ਬੋਰਡ ਆਫ ਡਾਇਰੈਕਟਰ
ਸਹੀ:-

ਜਵਾਹਰ ਲਾਲ ਚਿਸਵਾਲ

ਚੇਅਰਮੈਨ ਅਤੇ ਮੈਨੇਜਿੰਗ ਡਾਇਰੈਕਟਰ

(ਡਾਇਰੈਕਸ਼ਨ: 00463866)

Product Range :

